

¼ITEM NO.3

COURT NO.8

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1492 OF 2007

MUKHTAR SINGH

Appellant (s)

VERSUS

STATE OF U.P.

Respondent(s)

(Office Report for direction regarding payment of fee to AC)

Date: 20/11/2009 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MARKANDEY KATJU

HON'BLE MR. JUSTICE R.M. LODHA

For Appellant(s) Mr. Mithilesh Kumar Singh, AC

For Respondent(s) Ms. Savitri Pandey, Adv.
Mr. Vikas Bansal, Adv.for
Mr. Kamendra Mishra, Adv.

UPON hearing counsel the Court made the following
O R D E R

Seen the office report.

Heard learned counsel for the parties.

On the facts of the case, we direct that Rs.5,000/-
be paid to the learned amicus.

Office Report for direction is ordered accordingly.

(Parveen Kr. Chawla) (Indu Satija)
Court Master Court Master